GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4590
TO BE ANSWERED ON 30.03.2022

DEVELOPMENT OF RAILWAYS IN KOZHIKODE AND MALABAR REGION

4590. SHRI M.K. RAGHAVAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has noted that budgets have shown repeated neglect towards people of Kozhikode and Malabar region since 2014 and if so, the details regarding the measures taken for the development of railways in Kozhikode and Malabar region;

(b) whether capital expenditure granted to Railways is applicable to railway owned companies also and if so, the details thereof;

(c) whether the Government has provided any grants for capital and revenue expenditure of K Rail Development Corporation Limited and if so, the details thereof; and

(d) whether the Government plans to run any new trains through Kozhikode railway station as per the budget and if so, the details regarding the newly sanctioned trains?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4590 BY SHRI M.K. RAGHAVAN TO BE ANSWERED IN LOk SABHA ON 30.03.2022 REGARDING DEVELOPMENT OF RAILWAYS IN KOZHIKODE AND MALABAR REGION

(a): New line projects are not sanctioned region-wise or State-wise. Railway projects are taken up Zonal Railway-wise on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throw forward of ongoing projects and overall availability of funds.

As on 01.04.2021, 8 Projects (2 New Line and 6 Doubling) of total length 439 Km, costing ₹9,489 crore falling fully/partly in State of Kerala are under different stage of planning/approval/execution. Out of which 8 Km length has been commissioned and an expenditure of ₹1,084 crore has been incurred upto March, 2021.

Infrastructure projects in Kerala are covered under Southern Railway (SR) and zone of Indian Railways. Zone-wise details of all ongoing Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in > Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Rail Budget/Pink Book (Year)> Railway wise Works Machinery and Rolling Stock Programme.

Funding for the projects are made on the basis of progress of land acquisition, forestry clearance obtained for the project, co-operation
from the State government in execution of project, amount deposited by the State Government in cost sharing projects, last mile connectivity, missing links, alternative routes, strategic importance of line, demand received from Zonal Railways etc.

Since 2014, there has been substantial increase in budget outlay for infrastructure projects and safety works and commensurate commissioning. Average annual Budget allocation for Infrastructure and safety works, falling fully/partly in State of Kerala, during 2014-19 has been enhanced to ₹950 crore per year from ₹372 crore per year during 2009-14, which is 155% more than average annual budget outlay of 2009-14. For financial year 2019-20 budget allocation of ₹667 crore (79% more than average annual allocation of 2009-14) and for financial year 2020-21 Budget outlay of ₹688 crore (85% more than average annual budget allocation of 2009-14) has been provided for these works. For financial year 2021-22, highest ever budget outlay of ₹1,866 crore has been provided for these works, which is 402% more than average annual budget outlay of 2009-14.

During 2014-21, 107 km sections (29 km of Gauge conversion and 78 km of Doubling projects) falling fully/partly in the State of Kerala have been commissioned at an average rate 15.29 km per year, which is 44% more than average commissioning during 2009-14 (10.60 km/year).

(b): The Capital outlay in Indian Railways’ Budget is meant for expenditure on Works, Machinery & Rolling Stock Programme of the Railways. It also includes investment in Railway’ Public Sector Undertakings, Joint Venture and Special Purpose Vehicles...
(Government and non-Government) under plan head 61- Investment in PSU/JV/SPVs. In Revised Estimates 2020-21 and 2021-22 the following outlay provision has been made for this purpose under plan head 61:-

<table>
<thead>
<tr>
<th>Description</th>
<th>Revised Estimates 2020-21</th>
<th>Revised Estimates 2021-22</th>
</tr>
</thead>
<tbody>
<tr>
<td>Equity in Konkan Railway Corporation Ltd</td>
<td>149.00</td>
<td>81.60</td>
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<tr>
<td>Dedicated Freight Corridor Corporation Indian Ltd</td>
<td>11200.00</td>
<td>16853.18</td>
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<tr>
<td>Investment in various state JV/Authorities/Companies etc</td>
<td>170.00</td>
<td>800.00</td>
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<tr>
<td>Kolkata Metro Rail Corporation Ltd</td>
<td>700.00</td>
<td>900.00</td>
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<tr>
<td>National High Speed Rail Corporation Ltd</td>
<td>3400.00</td>
<td>13605.00</td>
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<tr>
<td>Railway Energy Management Company Ltd</td>
<td>1.00</td>
<td>4.63</td>
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<tr>
<td>Total</td>
<td>15620.00</td>
<td>32244.14</td>
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</table>

(c): Ministry of Railways has released ₹49 crore towards initial share capital of KRDCL [a joint venture company of Government of Kerala (51%) and Ministry of Railways (49%)].

(d): No, Sir. However, introduction of trains is an ongoing process over Indian Railways subject to operational feasibility, traffic demand, availability of resources, etc.

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